

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/148/KOB/2024 IN IA(IBC)/168/KOB/2022 IN IA (IBC)/27/KOB/2021 in IBA/133/CB/2019
SECTION	SEC 60 (5) IBC.
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S ASHOK VELAMURI SESHADRI AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

O R D E R

IA(IBC)/148/KOB/2024 IN IA(IBC)/168/KOB/2022 IN IA (IBC)/27/KOB/2021 in IBA/133/CB/2019

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Applicant. Learned Counsel, Mr. Vinod P V appears on behalf of R1/Liquidator through virtual mode. Learned Counsel, Mr. Sankar P Panickar appears on behalf of R2, R3 & R4 and submits that he has filed the reply affidavit, however, the same is lying in defect with the Registry. Counsel for R2, R3 & R4 is directed to cure the defects and ensure that the reply affidavit is placed on record during the course of the day.

List this matter for further consideration on **03.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**